

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 206 of 2019  
&  
IA Nos. 1016 and 1015 of 2019**

**Dated : 16<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Lalitpur Power Generation Company Ltd. ...Appellant(s)  
Versus  
Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

**ORDER**

Admit.

Issue notice on IA for stay and main appeal. Dasti, in addition, is permitted.

List the matter on **27.08.2019.**

**(Ravindra Kumar Verma)  
Technical Member  
mk/mkj**

**(Justice Manjula Chellur)  
Chairperson**